

**CIVIL JUDGE AND JMFC, KORATAGERE**

**CAUSE LIST**

**08.06.2020**

<b>Sl. No.</b>	<b>CASE NO</b>	<b>CASE STAGE</b>	<b>ADVOCATE NAME</b>
<b>1.</b>	<b>O.S. 153/2008</b>	<b>Arguments</b>	<b>BAP-HKM</b>
<b>2.</b>	<b>O.S. 71/2010</b>	<b>Arguments</b>	<b>HKM-TKM</b>
<b>3.</b>	<b>O.S. 80/2010</b>	<b>Arguments</b>	<b>AMK-SNH</b>
<b>4.</b>	<b>O.S. 128/2010</b>	<b>Issues</b>	<b>AMK-SNH</b>
<b>5.</b>	<b>O.S. 128/2011</b>	<b>Hearing</b>	<b>SNH-AGP</b>
<b>6.</b>	<b>O.S. 212/2011</b>	<b>Arguments</b>	<b>DS-BAP</b>
<b>7.</b>	<b>O.S. 66/2012</b>	<b>Arguments</b>	<b>BHP-TNG-SKM</b>
<b>8.</b>	<b>O.S. 174/2012</b>	<b>Arguments</b>	<b>GBH-AMK</b>
<b>9.</b>	<b>O.S. 243/2012</b>	<b>Orders</b>	<b>HKM-AMK</b>
<b>10.</b>	<b>O.S. 12/2013</b>	<b>Hearing</b>	<b>HKV-SNH-DCS</b>
<b>11.</b>	<b>O.S. 131/2013</b>	<b>Hearing</b>	<b>SNH-AMK</b>
<b>12.</b>	<b>O.S. 76/2015</b>	<b>Hearing</b>	<b>TKM-AMK</b>
<b>13.</b>	<b>O.S. 201/2016</b>	<b>Hearing</b>	<b>SNH-HKM</b>
<b>14.</b>	<b>O.S. 24/2018</b>	<b>Arguments</b>	<b>HRR-BHN</b>
<b>15.</b>	<b>O.S. 296/2018</b>	<b>Issues</b>	<b>BKN-AMK</b>
<b>16.</b>	<b>O.S. 133/2019</b>	<b>Hearing</b>	<b>SNH-TKN</b>
<b>17.</b>	<b>O.S. 210/2019</b>	<b>Issues</b>	<b>MHN-SNH-BRR</b>
<b>18.</b>	<b>O.S. 354/2019</b>	<b>Hearing</b>	<b>PCKR-LTG</b>
<b>19.</b>	<b>Cr. 79/2020</b>	<b>Orders</b>	<b>MCM</b>
<b>20.</b>	<b>Cr. 86/2020</b>	<b>Orders</b>	<b>MCM</b>